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## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL) APPLICATION NUMBER : CP/152/2017 PETITION NUMBER : ADI NARAYANA REDDY (IN THE MATTER OF NAME OF THE PETITIONER ADARSH ESTATES PVT LTD) : 252 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Abhinar Parthusovathy coursel for Portyodarshini Petitioner Keerthi K For TK Bhoskon

Baratthabu her Respondent

<u>ORDER</u>

Counsels representing both the parties are present and prayed for time to make submissions. Time is extended at request. Put up on 13.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)